



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE PRINCIPAL SEAT WILL BE DELIVERED AT
ITANAGAR BENCH AT 02:00 PM THROUGH VIDEO
CONFRENCING**

VIDEO CONFERENCING LINK:

meet.google.com/kxe-zzbz-ihv

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	WP(C)/5813/2017	MANGALU NATH Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MS.B SARMA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021